

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

CP(C) 180/00005/2018
in
ORIGINAL APPLICATION NO. 180/00576/2017

Monday, this the 13th day of August, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Jansiram Meena, aged 36 years,
S/o. Govardhan Meena,
Track Maintainer II,
Office of the Senior Section Engineer,
Permanent Way, Southern Railway,
Quilandy R.S. & P.O., Pin - 673 305,
Permanent Address : Dekwa Village & Post,
Swami Madhapur Tahil & District,
Rajasthan - 322 001.

... **Petitioner**

[By Advocate Mr.T.C.G Swamy]

V.

1. Sri.Vashishta Johri
The General Manager
Southern Railway, Headquarters Office
Park Town P.O, Chennai-600 003
2. Smt.Chandrika Jayasankar
The Sr.Divisional Personnel Officer
Southern Railway, Palghat Division
Palghat – 678 002

..... **Respondents**

(By Advocate Mr. Asif K.H)

This application having been finally heard on 13.08.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It was submitted that the interim stay granted by the Hon'ble High Court on Annexure P-1 Order of this Tribunal has been further extended. Mr.T.C.G

Swamy, learned counsel for the petitioner submitted that this CP can be closed with liberty to the petitioner to revive the same, if occasion arises. Ordered accordingly.

2. The CP(C) is closed with liberty to the petitioner to revive the same, if occasion arises. No costs. Notices stand discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P-1 - A true copy of the order dated 21.12.2017 in OA No. 180/00576 of 2017 rendered by this Tribunal.

Annexure P-2 - A true copy of the communication dated 26.12.2017 sent by the counsel for the petitioners addressed to the 2nd respondent.

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